GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA STARRED QUESTION NO. 108 ANSWERED ON 03/12/2024

WAGE DISBURSEMENT UNDER MGNREGS

*108. SHRI K C VENUGOPAL: SHRI K SUDHAKARAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that budgetary allocations for the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) have consistently fallen short of the demand projected by the Government, if so, the reasons for these budgetary shortfalls;
- (b) the details of the budget allocations, revised estimates and actual expenditures for MGNREGS during the last five years in the country;
- (c) the total amount of pending wage payments under MGNREGS, State-wise including Jharkhand;
- (d) the reasons for delay in wage disbursement under MGNREGS and the average duration of these delays during the past year; and
- (e) the corrective measures taken by the Government to ensure timely payment of wages of MGNREGS workers and to address the funding gaps in MGNREGS?

ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (A) TO (E) OF LOK SABHA STARRED QUESTION NO. 108 FOR 03.12.2024

(a)&(b): For the financial year 2024-25, budget allocation of Rs. 86,000 crores has been made at Budget Estimate (BE) stage, which is the highest ever allocation under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) at the Budget Estimate (BE) stage since inception. The details of funds allocation at the Budget Estimate stage, Revised Estimate stage and fund released under Mahatma Gandhi NREGS during the last five financial years and current financial year 2024-25 (as on 27.11.2024) are given below:

			(Rs. in crore)
Financial Year	Budget Estimate	Revised Estimate	Release
2019-20	60,000.00	71,001.81	71,687.71
2020-21	61,500.00	1,11,500.00	1,11,170.86
2021-22	73,000.00	98,000.00	98,467.84
2022-23	73,000.00	89,400.00	90,810.99
2023-24	60,000.00	86,000.00	89,268.30
2024-25 (As on 27.11.2024)	86,000.00		74,976.84

- (c): State/Union Territory-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS as on 27.11.2024 are given at Annexure. There is no pending liabilities for the wage component in respect of the State of Jharkhand as on 27.11.2024.
- (d): Mahatma Gandhi NREGS is a demand-driven wage employment Scheme. Under Mahatma Gandhi NREGS, States/UTs furnish funds proposals to the Government of India. The Ministry releases funds periodically in two tranches with each tranche consisting of one or more installments, keeping in view the "Agreed to Labour Budget", demand for works, opening balance, pace of utilization of funds, pending liabilities, overall performance and subject to submission of relevant documents by the States/UTs.

Details of the Fund Transfer Orders (FTOs) generated within 15 days from the closure of muster rolls under Mahatma Gandhi NREGS during the last financial years 2023-24 and the current financial year 2024-25 (as on 27.11.2024) are given below:

Financial Year	2023-24	2024-25
% Fund Transfer Orders (FTOs) generated	97.98	00.04
within 15 days	91.90	98.91

- (e): The Ministry has made concerted efforts to reduce delays in the payment of wages. A Standard Operating Procedure (SoP) on the timely payment process for direct payment into the account of beneficiaries was issued and its implementation by the States/ UTs is being monitored on a regular basis. In addition, use of platforms such as Public Financial Management System (PFMS)/ National Electronic Fund Management System (NeFMS) has enabled real-time monitoring of the payments. The Ministry has taken following steps to ensure timely payment of wages to workers under the Mahatma Gandhi NREGS:
- (i) Implementation of National Electronic Fund Management System. It has been implemented in all States and 3 Union Territories.
- (ii) Intensive consultation with State Governments and other stakeholders to ensure timely payment of wages, verification of pending compensation claims and so on.
- (iii) Formulation of Standard Operating Procedure for monitoring of timely payment of wages and payment of delay compensation.
- (iv) States/UTs are regularly requested to ensure the timely regeneration of rejected transactions and correction of invalid accounts as per information provided by PFMS.
- (v) Aadhaar Based Payment System (ABPS) has been made mandatory since January 1, 2024, to ensure faster, safer, and timely wage disbursement to beneficiaries under Mahatma Gandhi NREGS.
- (vi) Capturing of real-time attendance through the National Mobile Monitoring System (NMMS).

Annexure referred in reply to part (c) of LokSabha Starred Question No. 108 dated 03.12.2024.

		ages under Mahatma Gandhi	
NREC	A during 2024-25 (as on 27.1	1.2024) (Rs. in lakh)	
SI	States/UTs	Pending FTO	
No.	Otates/013		
1	Andhra Pradesh	13767.05	
2	Assam	6572.52	
3	Goa	0.05	
4	Gujarat	3942.01	
5	Jammu & Kashmir	3610.19	
6	Kerala	1504.74	
7	Maharashtra	10317.26	
8	Manipur	3715.25	
9	Mizoram	4422.68	
10	Nagaland	539.42	
11	Odisha	13904.09	
12	Uttarakhand	3750.02	
13	Puducherry	105.01	
	Total	66,150.28	
